

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

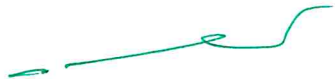
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 291/15	TP 152/17	Hearing	391 / 394	Sanmati Power Co. Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prasanna . P For. VVB Associates Mob- 9845428653	For. Petitioner.	
2)	Prema. Hatti	ROC	

ORDER

Counsel for petitioner is present. Smt. Prema Hatti Standing Counsel for ROC & RD is present. Counsel for petitioner requested time to carry out amendment and to file amended copies. List it on 20/09/2017.


MEMBER(J)


MEMBER(T)